

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2015
CA No.

CORAM: Present: SHRI SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: M/s. Franasco Esteban Mayoral Farkas
V/s.
M/s. Dazzler Confectionery Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Khushheed Vaijdar	Advocate	Khushheed Vaijdar
	i/b. J. Sagar	Advocate for Petitioner	
2.	Mr. Ajay Kumar		
	i/b M/s Anista Chambers		
	for Respondent 143		Ajay Kumar

Order

TCP No.33/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 30.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)